

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 48/AM10 HELD ON 24.02.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 48/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 24.02.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 47/AM10 held on 17.02.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-145	DCM SHRIRAM CONSOLIDATED	HQ F. No. 01/87/050/00490/AM09/DES-VII	Status: Approved
	NC No.: 48/AM10 Dated: 24.02.2010	Adv. Lic. No. 0510229596 Dated 21.10.2008	RLA F. No. 05/24/040/00377/AM09	

Application: Request is for i) Inclusion of additional Import Item and ii) Increase the Quantity of Export Item from 200 MT to 495 MT.

Decision: The Committee observed that the agenda was unclear. Therefore, the Committee perused the application and it was found that the case was restricted to only one licence No. 0510229596 dated 21.10.2008. In the application, it has been stated that

- i) In the past, they had applied and obtained adhoc norms of two inputs namely PVC Resin and Plasticizer.

- ii) However, in the instant licence they did not apply for PVC Resin with the hope that they would procure the same domestically. But due to anti dumping duty and rise in domestic prices, the firm was constrained to depend on there own import of PVC Resin, which is a key input in the formulation of PVC Compound.

Considering these facts, the following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer - DOP	0.300 kg

3.1.2	Case No. A-147	HERBERT BROWN PHARMACEUTICAL & RESEARCH LABORATORIES & RESEARCH LABS	HQ F. No. 01/82/050/00246/AM07/DES-VII	Status: Approved
	NC No.: 48/AM10 Dated: 24.02.2010	Adv. Lic. No. 0310381080 Dated 19.05.2006	RLA F. No. 03/94/040/00157/AM07	

Application: Request is for amendment in the description of Export Item No.1.

Decision: With D/o C&PC OM No. 46011/48/2008-PC.II, dated 01.02.2010, the Committee decided to amend the description of Export Product No. 1 in supersession of norms allowed earlier by NC in its Meeting No. **37/AM09** held on **24.12.2008 (Case No. A-316)**. Accordingly, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nittomer Solid Support/Unylinker Nittomer Solid Support/loaded support	1 kg	Nittomar Polymer Bead (Unloaded Base Polymer)	0.99 kg
Unylinker Loaded Nittophase 200 Resin Loaded Support	1 kg	Nittomar Polymer Bead (Unloaded Base Polymer)	0.99 kg

ONLINE CASES

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Case No.:201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Approved
HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	32082000	62/0- LACQUERS AND VARNISHES(VINYL BASED) INTERNAL LACQUER ORGANASOL LIQUID	20000.000	K.G	2542000.00	62000.00 US\$
2	32082000	62/0- LACQUERS AND VARNISHES (VINYL BASED) VINYL PROMOTIONAL LACQUER LIQUID	5000.000	K.G	502250.00	12250.00 US\$
3	32082000	62/0- LACQUERS AND VARNISHES (VINYL BASED) VINYL BASE SIZE LIQUID	12000.000	K.G	1131600.00	27600.00 US\$
4	32082000	62/0- LACQUERS AND VARNISHES (VINYL BASED) VINYL LACQUER WHITE LIQUID	10000.000	K.G	1066000.00	26000.00 US\$
5	32082000	62/0- LACQUERS AND VARNISHES(VINYL BASED) VINYL SPECIAL TOP COAT VARNISH LIQUID	12000.000	K.G	1303800.00	31800.00 US\$
6	32081000	62/0- LAQUERS AND VARNISHES(POLYESTER BASED) POLYESTER WHITE COAT LIQUID	5000.000	K.G	943000.00	23000.00 US\$
7	32081000	62/0- LACQUERS AND VARNISHES(POLYESTER BASED) POLYESTER OVERPRINT VARNISH LIQUID	10000.000	K.G	1886000.00	46000.00 US\$
8	32089000	62/0- LACQUERS AND VARNISHES(BASED ON OTHERS) EPOXY OVERCOAT VARNISH LIQUID	5000.000	K.G	512500.00	12500.00 US\$
				Total	9,887,150.00	241,150.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041000	PVC RESIN RESIN	5200.000	K.G	874120.00	21320.00 US\$	
2	38122000	DIO-OCTYL PHTHALATE (DOP) PLASTICISER	1400.000	K.G	80360.00	1960.00 US\$	
		MICRONISED PTEE/PE MODIFIED WAX					

3	34049000	POWDER	250.000	K.G	87227.50	2127.50 US\$	
4	39043000	VINYL RESIN RESIN	5720.000	K.G	961532.00	23452.00 US\$	
5	39030000	POLYESTER RESIN RESIN	8000.000	K.G	1607200.00	39200.00 US\$	
6	34049000	TITANINUM DIOXIDE PIGMENTS	4500.000	K.G	405900.00	9900.00 US\$	
7	38249000	BLOCKED POLY ISOCYNATE ISOCYNATE	1000.000	K.G	254200.00	6200.00 US\$	
8	39073000	EPOXY RESIN RESIN	1500.000	K.G	172200.00	4200.00 US\$	
9	39093090	BUTYLATED BENZOGUANAMINE FOMALDEHIDE RESIN LIQUID	500.000	K.G	82000.00	2000.00 US\$	
				Total	4,524,739.50	110,359.50	

Decision: With D/o C&PC OM No. 46011/82/2009-PC.II dated 23.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Organosol Lacquer (Solid content 50+/-4%)	1 kg	1. PVC Resin	0.260 kg
		2. Dioctyl Phthalate	0.070 kg
		3. Wax	0.005 kg
2. Vinyl Promotional Lacquer (Solid content 2%)	1 kg	1. PVC Resin	0.240 kg
3. Vinyl Base Size (Solid content 17+/-2%)	1 kg	1. PVC Resin	0.17 kg
4. Vinyl Lacquer White (Solid content 52+/-4%)	1 kg	1. PVC Resin	0.090 kg
		2. Titanium Dioxide	0.300 kg
5. Vinyl Special Top Coat Varnish (solid content 25+/-3%)	1 kg	1. PVC Resin	0.170 kg
6. Polyester White coat (Solid content 60+/-4%)	1 kg	1. Polyester Resin	0.220 kg
		2. Titanium Dioxide	0.300 kg
		3. Butylated Benzo Guamamine Formaldehyde Resin (72%)	0.100 kg

7. Polyester Overprint Varnish (Solid content 50+/-2%)	1 kg	1. Polyester Resin	0.690 kg
		2. Blocked Isocyanate	0.100 kg
		3. PTFE Wax	0.010 kg
8. Epoxy Overcoat Varnish (Solid content 48+/-4%)	1 kg	1. Epoxy Resin	0.300 kg
		2. PTFE Wax	0.010 kg

7	Case No.:9/29/87-ALC1/2009	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Approved
	HQ File :01/87/050/00222/AM10/	RLA File :03/94/040/00342/AM10/	Lic.No/Date:0310534963 24.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39070290	62/0- DALTOFLEX JC 85411 (Blended Polyol)	500000.000	K.G	55978250.00	1165000.00 US\$
				Total	55,978,250.00	1,165,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39072090	Base Polyol	421950.000	K.G	33047124.00	675120.00 US\$	
2	39072090	Polymer polyol	46900.000	K.G	3787995.75	77385.00 US\$	
3	34021300	Surfactants	5800.000	K.G	1561505.00	31900.00 US\$	
4	38159000	Catalyst	4500.000	K.G	1762200.00	36000.00 US\$	
5	29211190	Dimethylaminoproplamine	1400.000	K.G	212443.00	4340.00 US\$	
6	29211190	Dimmethylethanolamine	700.000	K.G	102795.00	2100.00 US\$	
				Total	40,474,062.75	826,845.00	

Decision: With D/o C&PC OM No. 46011/165/2006-PC.II dated 24.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Daltoflex JC 85411 (Blended Polyol)	1 kg	1. Polyol	0.8439 kg
		2. Polypropylene Glycol	0.0937 kg
		3. Surfactants	0.0115 kg
		4. Catalyst (DABCO 8154)	0.0090 kg
		5. Dimethylaminopropylamine	0.0028 kg
		6. Dimethylethanolamine	0.0014 kg

10	Case No.:3/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Approved
	HQ File :01/87/050/00186/AM10/	RLA File :03/94/040/00432/AM10/	Lic.No/Date:0310535745 28.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	620- POLYESTER POLYOL "EXPOL PH 310"	9000.000	K.G	598950.00	12375.00 US\$
				Total	598,950.00	12,375.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	3999.600	K.G	207979.00	4727.00 US\$	
2	29094100	Diethylene Glycol	5669.100	K.G	187080.00	4252.00 US\$	
3	38159000	Catalyst (Fascat 4100)	2.600	K.G	9009.00	205.00 US\$	
				Total	404,068.00	9,184.00	

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 01.02.2010, following adhoc norms are **approved**:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (EXPOL PH 310)	1 kg	1. Phthalic Anhydride	0.4444 kg
		2. Diethylene Glycol	0.6299 kg
		3. Catalyst (Fascat 4100)	0.000028 kg

Case No.:1/36/87-ALC1/2009	Party Name:STAR INDIA CONVEYORS	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Approved
HQ File :01/87/050/00273/AM10/	RLA File :10/24/040/00088/AM10/	Lic.No/Date:1010036018 17.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169100	62/0- RUBBER FLOOR COVERING MATS- 14.5 MM THICKNESS OF 8 PLY	7963.000	Sq. meter	2393600.00	51586.20 US\$
				Total	2,393,600.00	51,586.20

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54071099	FABRICODE - GREY POLYESTER TISSUE	8042.000	Sq. meter	875866.00	18517.26 US\$	
				Total	875,866.00	18,517.26	

Decision: With DIPP letter dated 24.02.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Floor Covering Mats	1 Sq. Mtr.	Fabricode (Grey Polyester Tissue) of relevant GSM	1.01 Sq. Mtr./Sq. Mtr. content in export product

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Case No.:10/48/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Approved												
HQ File :01/87/050/00368/AM10/	RLA File :07/24/040/00327/AM10/	Lic.No/Date:0710068487 27.11.2009	Defer Date:												
Application: Request is for adhoc norms for following:															
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)									
1	39269099	63/0- Polyester Cover Tapes (NET CONTENT OF COVER TAPE 392000 MTR (IN 931 KGS)	392000.000	Meter	1658160.00	35736.21 US\$									
				Total	1,658,160.00	35,736.21									
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)								
1	39269099	Cover Tapes(400000 IN MTR AND 950 IN KGS)	400000.000	Meter	1440000.00	30443.97 US\$									
				Total	1,440,000.00	30,443.97									
Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 10.02.2010, following adhoc norms are approved:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Polyester Cover Tapes</td><td>1 kg</td><td>Relevant Cover Tapes</td><td>1.02 kg/kg content in the export product</td></tr></table>								EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyester Cover Tapes	1 kg	Relevant Cover Tapes	1.02 kg/kg content in the export product
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
Polyester Cover Tapes	1 kg	Relevant Cover Tapes	1.02 kg/kg content in the export product												

3.2 Following application is **withdrawn**:

ONLINE CASE

35	Case No.:3/44/87-ALC1/2009	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Approved
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HQ File :01/87/050/00337/AM10/

RLA File :34/24/040/00183/AM10/

Lic.No/Date:3410026152
15.01.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- THERMOPLASTIC SEMICONDUCTING COMPOUND licence issued under repeat basis.	280000.000	K.G	24891200.00	529600.00 US\$
				Total	24,891,200.00	529,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	28030010	CARBON BLACK	81200.000	K.G	5533780.00	117740.00 US\$	
2	39013000	ETHYLENE VINYL ACETATE	149800.000	K.G	12673080.00	269640.00 US\$	
3	39011010	LOW DENSITY POLYETHYLENE (LDPE)	51800.000	K.G	3408440.00	72520.00 US\$	
				Total	21,615,300.00	459,900.00	

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms). Hence, case was **withdrawn**.3.3 Following application is **transferred**:**ONLINE CASE**

13	Case No.:5/48/87-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Transferred to different Section		
	HQ File :01/87/050/00363/AM10/	RLA File :03/94/040/00536/AM10/	Lic.No/Date:0310541159 09.10.2009	Defer Date:		
	Application: Request is for adhoc norms for following:					
	SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)

1	39231190	62/0- STEARIC ACID	200.000	M.T	8600000.00	177869.70 US\$	
				Total	8,600,000.00	177,869.70	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	PALM FATTY ACID DISTILLATE	263.700	M.T	7142973.80	145035.00 US\$	
				Total	7,142,973.80	145,035.00	
Decision: The Committee observed that the export product ‘Stearic Acid’ is related with NC-IV . Hence, it was decided to transfer the case to DES-IV .							

3.4 Following applications are **deferred**:

MANUAL CASE

3.4.1	Case No. A-146	REF. FROM BOARD OF APPROVAL (BOA) Reg. M/s. Allied Instruments Pvt. Ltd.	HQ F. No. 01/87/162/159/AM09/DES-VII	Status: Deferred
	NC No.: 48/AM09 Dated: 24.02.2010	Fixation of wastage norms for export product ‘ Articles of Plastic of Solid Foam Pieces, Articles of Solid Foam for Education, and Puzzles Made of Solid Foam ’ in respect of M/s Allied Instruments Pvt. Ltd		

Application: This is a reference from EOU Division of Department of Commerce for fixation of wastage norms for export product ‘**Articles of Plastic of Solid Foam Pieces, Articles of Solid Foam for Education, and Puzzles Made of Solid Foam**’ in respect of M/s Allied Instruments Pvt. Ltd. where BOA referred proposal for fixation of input-output norms

Decision: Firm was asked to furnish additional information vide D/o C&PC OM No. 46011/44/2008-PC.II, dt. 27.10.2008. However, firm did not reply. It was decided to issue Final reminder to firm by DGFT giving them last opportunity to furnish their reply.

Deferred for Six Weeks.

ONLINE CASES

2	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:24.03.2010
	Position: D/o C&PC will furnish comments.			

3	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

4	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

5	Case No.:16/17/87-ALC1/2009	Party Name:KALPANA INTERNATIONAL	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date:17.03.2010
	Position: Reply is awaited from the firm.			

6	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:24.03.2010
	Position: D/L No. 46011/83/2009-PC.II dated 23.09.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

8	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
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HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:24.03.2010
Position: D/L No. 46011/83/2009-PC.II dated 23.09.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

9	Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

11	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

12	Case No.:2/29/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00215/AM10/	RLA File :31/24/040/00092/AM10/	Lic.No/Date:3110040148 05.10.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:16/34/87-ALC1/2009	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00266/AM10/	RLA File :05/24/040/00343/AM10/	Lic.No/Date:0510252127 10.11.2009	Defer Date:24.03.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:1/48/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00359/AM10/	RLA File :04/24/040/00196/AM10/	Lic.No/Date:0410109320 11.11.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

17	Case No.:7/36/87-ALC1/2009	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00279/AM10/	RLA File :31/24/040/00146/AM10/	Lic.No/Date:3110040755 20.11.2009	Defer Date:07.04.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

19	Case No.:4/37/87-ALC1/2009	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00286/AM10/	RLA File :17/24/040/00040/AM10/	Lic.No/Date:1710002867 30.11.2009	Defer Date:24.03.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:13/48/87-ALC1/2009	Party Name:FISHFA RUBBERS PVT. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

21	Case No.:5/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00287/AM10/	RLA File :08/24/040/00234/AM10/	Lic.No/Date:0810084605 02.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

23	Case No.:2/48/87-ALC1/2009	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00360/AM10/	RLA File :08/24/040/00225/AM10/	Lic.No/Date:0810084719	Defer

			07.12.2009	Date:10.03.2010
Position: New case; copy of application is awaited from RLA.				

24	Case No.:8/48/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00366/AM10/	RLA File :03/95/040/00209/AM10/	Lic.No/Date:0310550673 14.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

25	Case No.:15/48/87-ALC1/2009	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00373/AM10/	RLA File :17/24/040/00041/AM10/	Lic.No/Date:1710002896 15.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

26	Case No.:1/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00300/AM10/	RLA File :31/24/040/00173/AM10/	Lic.No/Date:3110041224 23.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

27	Case No.:9/48/87-ALC1/2009	Party Name:TTK LIG LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00367/AM10/	RLA File :04/24/040/00172/AM10/	Lic.No/Date:0410110416 29.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

28	Case No.:11/48/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00369/AM10/	RLA File :30/24/040/00025/AM10/	Lic.No/Date:3010064695 30.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

29	Case No.:2/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00301/AM10/	RLA File :31/24/040/00181/AM10/	Lic.No/Date:3110041271 30.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

30	Case No.:3/48/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00361/AM10/	RLA File :08/24/040/00267/AM10/	Lic.No/Date:0810085373 30.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

31	Case No.:4/48/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00362/AM10/	RLA File :08/24/040/00271/AM10/	Lic.No/Date:0810085438 31.12.2009	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

32	Case No.:6/48/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00364/AM10/	RLA File :03/94/040/00854/AM10/	Lic.No/Date:0310553974 06.01.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

33	Case No.:1/44/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00335/AM10/	RLA File :31/24/040/00096/AM10/	Lic.No/Date:3110041529 15.01.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

34	Case No.:2/44/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00226/AM10/	RLA File :31/24/040/00060/AM10/	Lic.No/Date:3110041529	Defer Date:10.03.2010

	HQ File :01/87/050/00350/AM10/	RLA File :31/24/040/00000/AM10/	Lic.No/Date:3110041550 15.01.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

36	Case No.:21/48/87-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00379/AM10/	RLA File :35/24/040/00022/AM10/	Lic.No/Date:3510028905 19.01.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

37	Case No.:22/48/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00380/AM10/	RLA File :35/24/040/00026/AM10/	Lic.No/Date:3510028907 19.01.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

38	Case No.:4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908 19.01.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

39	Case No.:12/48/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00370/AM10/	RLA File :30/24/040/00029/AM10/	Lic.No/Date:3010065038 20.01.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

40	Case No.:7/48/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00365/AM10/	RLA File :31/24/040/00212/AM10/	Lic.No/Date:3110041892 11.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

41	Case No.:14/48/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00372/AM10/	RLA File :03/95/040/00741/AM10/	Lic.No/Date:0310560025 12.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

42	Case No.:16/48/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00374/AM10/	RLA File :07/24/040/00433/AM10/	Lic.No/Date:0710070021 15.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

43	Case No.:17/48/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00375/AM10/	RLA File :07/24/040/00437/AM10/	Lic.No/Date:0710070028 15.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

44	Case No.:18/48/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00376/AM10/	RLA File :07/24/040/00435/AM10/	Lic.No/Date:0710070029 15.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

45	Case No.:19/48/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00377/AM10/	RLA File :07/24/040/00436/AM10/	Lic.No/Date:0710070030 15.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

46	Case No.:20/48/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:48/87-ALC1/2009	Status: Deferred
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			24.02.2010	
	HQ File :01/87/050/00378/AM10/	RLA File :03/94/040/00998/AM10/	Lic.No/Date:0310560334 16.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

47	Case No.:23/48/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:48/87-ALC1/2009 24.02.2010	Status: Deferred
	HQ File :01/87/050/00381/AM10/	RLA File :05/24/040/00481/AM10/	Lic.No/Date:0510258718 17.02.2010	Defer Date:10.03.2010
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
